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बहुत त्रावश्यक है और यह ऐसा सवाल है, जिस पर बहुत दर सोचने-विवासने की जरूरत नहीं है और डा॰ साहब तो, खुद हरिजनों के लिये वड़ी सहान-भृति रखती हैं। मुझ उम्मीद है कि वे उनके बजीफे को जरूर बढ़ा देंगे।

उपसमाध्यक्ष (श्री बी० सत्यनारायण रेडी): मंत्री जी।

डा० राजेन्द्र कुमारी वाजपेयी : वजीफा बढ़ाया जाबेगा श्रीर में इस समय इस स्थिति में नहीं है कि कितना बढाया जायेगा, यह बता सक्, लेकिन यह बढ़ाया जानेगा और इन्कम सीलिंग भी वढ़ाई जायेगी और जो रितर्व स्कालरिशप है, उनके लिये तो इन्कम सीलिंग रखी भी तहीं गई है। इस समय तक 45 हजार 760 विद्यार्थी इस पोस्ट मैट्रिक क्ल सिज में. बड़ी क्लासिज में बीoएसoसी अरेर मैडिकल इन्जीनियरिंग ब्रादि पढ रहे हैं। जो माननीय सदस्य ने कहा है कि समय पर नहीं दिया जाता है और इसको डी-सैन्ट्लाइज करने की वात, तो 30 अक्तूबर, 1987 को हम।री तरफ से, बैलफेयर मिनिस्टी की तरफ से सारे स्टेट्स को इस प्रकार का सर्नुलर भेज दिया गया है, जिसमें कहा कहा है :

"The Scheme should be decentralised at the institutional level for early distribution of scholarships, and an advance amount may be placed at the disposal of heads of educational institutions during July-August based on the expenditure incurred during the previous years. The balance amount should be released to the institutions after the details of scholarships disbursed are received from the colleges. The institution call for the applications immediately after trie admissions are over arid it should ensure that scholarships are awarded within the 30 days on receipt of the applications."

अब गर्वनमेंट की तरफ से पूरी कोशिश है कि इसे डी-सैन्ट्ल इज करके और जल्दी से जल्दी मन्थली बेसिज पर इसकी क्या जाय। ग्राखर म, इयर एण्ड म दिसम्बर में या मार्च में देने से विद्यार्थियों को लाभ नहीं हो सकता है और इसी कारण यह निर्णय िया गया है। इस बार जो हमाी नई एजुकेशन पालिसी है उसके अन्तर्गत भी एज्केशन टैकन प्लान में इस वात पर विशेष जोर दिया गया है और हर एक स्टेट को इस तरह की ताईद की गई है कि वह डी-सैन्ट्रलाइज करके और समय पर इसको कराएं ब्रासाम, ब्रान्ध्र प्रदेश, बिहार, कर्नाटक, केरल, मध्य प्रदेश, महाराष्ट्र, उड़ीसा, राजस्थान, उत्तर प्रदेश, बैस्ट बंगाल इन्होंने तो डिस्ट्रिक लैवल पर भ्रौर हरियाणा, हिमाचल प्रदेश, पंजाब, त्रिपुरा, तमिलनाडु, चंदीगढ़ पांडिचे ी ने भी डिसेन्ट्लाइज इंस्टीटयशन लेवल पर कर दिया है, जिससे कि समय पर उनको मिल सके। इसके वावजद भी कहीं कहीं से जिकायतें आती हैं। इस पर हंमने जो गाइडल इन्स भेजी हैं और जो अक्तबर में करना है, हर स्टेट को हमारी अ.गा है इससे आज जो कठिनाइयां है उनको दूर किया जा सकेगा।

श्री सत्य प्रकाश मालवीय: बढाने के बारे में क्या कहना है ?

डा० राजेन्द्र कथारी वाजयेयी जो बद्धि हो रही है, इनका भी ख्याल रखा केवर इतना ही है कि जैसे गया है। रेप्यनरेशन दिया जाता कर्मचारियों को ग्राटोमैटिक डी० ए० भना उस तरह से यह नहीं है। यह तो एक ग्रसिस्टेंस है, जिससे विद्यार्थियों को सह-जिनके पैरेंट्स की इन्कम लियत हो। कम है, उनके बच्चों को ग्रसिस्टेंस के रूप में यह दिया जाता है।

PALLING ATTENTION TO A MATTE OF URGENT PUBLIC IMPORTANCE-

Devastating floods in Different parts of th country and the steps taken by Governmen in this regards.

THE VICE-CHAIRMAN (SHRI B SATYANARAYAN REDDY): Now, w shall resume discussion On the Calling At tention. Shri Narreddy Thulasi Reddy

SHRI NARREDDY THULASI REDDY

(Andhra Pradesh): Mr. Vice-Chairman, Sir, it is very unfortunate, unjustifiable; unreasonable, unhappy and pathetic to read and to hear about the devastating floods in different parts of the country even after 40 years of Independence, a period which is quite enough to prevent, to control, to check and to make floods a story of the past for a competent, efficicient, effective; reasonable and respon sible Central Government. Sir, every we are experiencing year, floods of devastating nature somewhere or the other. Not only once a year, they may occur twice, thrice or even more in a year.

Sir, ours is a poor country. These floods are making our country poorer and poorer. There are some proverbs in Telugu which are like this: "Mulige Nakka meeda Thatikaya; Goruchettupy Rokate Potee."

Sir, this is the present scenario of our poor beloved country. Recently, floods and landslides claimed 50 lives in Andhra Pradesh.' Kashmir valley has been cut off from the entire country. Life was disrupted in Himachal Pradesh for days together. Many villages were marooned in Junagadh District of Gujarat. Toll of life in floods and landslides has been more than 80 in Uttar Pradesh. The same situation is prevailing in Bihar, Assam and some other parts of the country. It is a pitiable condition.

Sir, in Andhra Pradesh, in recent floods and heavy rains, extensive damage has been caused to Krishna District, West Go-davari, East Godavari; Adilabad, Karim-nagar, Warangal, Nalagonda; and Mahbu-nager. Heavy damage has been caused to the irrigation canals and the drainage system, roads, buildings and bridges. Sir; the following are the figures:

Total number	of villages affected	1002
Andhra Prades	h	

total No. orfamilies affected	24782
"Toral No. of deaths .	50
No. of houses totally destroyed	862

No. of houses partially destroyed913

Total crop destroyed 3,75,000 acres

oir, in the year 1986, in the month of August, the State of Andhra Pradesh had experienced very severe floods which were not seen in a span of 100 years. The State is recovering slowly. Meanwhile floods came again. Sir, one should not forget that the Krishna and Godavari deltas are the rice bowels of our beloved country. The State Government of Andhra Pradesh has announced various relief measure's 'nciuding fresh loans for the farmers of tie affected area. Sir, the State Govern ment has announced one bag of fertilizers per acre at pre-cost in the affected area. It announced to supply seeds on a non-pro fit basis. The State Government has evo lved a plan combining long-term standing to improve the drainage system. 2.70 lakh doses of cholera vaccine were rushed to the affected area. Foodgrains and essen^ tial commodities were supplied, medicines were sent in bulk. The District ministration evacuated people from the affectted areas by using launches. So, the Stale Government of Andhra Pradesh has taken all relief measures which it could, but, unfortunately, the Central Government has done practically nothing. Sir, it is very unfortunate. It seems that the Central Government is considering these floods as one of the measures to control population explosion. Sir. if it is the case. God alone can save this country.

Sir, the State Government of Andhra Pradesh has requested the Central Gov ernment to release Rs. 50-crores grant im mediately as an immediate assistance to the affected people in the flood-affected area The Chief Minister of Andhra Pradesh, Shri N. T. Ramarao gam has personally requested our hon. Prime Minister regard ing this grant. Sir, the State Govern ment also requested the Central Govern ment to send immediately Central team to Andhra Pradesh to assess the damage caused due to floods. But so far not even a single paisa has been released, nor has the Central team been sent to Andhra Pradesh. Sir, thw

is very unpardonable and unjustifiable on the part of the Central Government. Of course, these are all telmporary measures. We should seek for permanent measures.

Sir, construction of barrages, construction of projects across the River Godavari is the only key to solve the flood problem of Andhra Pradesh. Construction of Polavaram barrage in West Godavari district of Andhra Pradesh is the only key to solve the flood problem of Godavari in Andhra Pradesh. Sir, it is a multipurpose project. It will irrigate nearly 7 lakh acres in Krishna. West Godavari. East Visakhapatnam districts. It Godavari and generates 720 MW of hydel power. It will convey drinking water to the port city of Visakhapatnam. Left Canal can be used 'for extensive navigation facilities. It also aims at transfering 80 TMC of Godavari water to the Krishna basin. It also reduces some pressure on the Godavari barrage. But, unfortunately, this project is pending at the Central Water Department since 1978. Sir, Capt. Dinshah Dastoor has given a proposal of Garland Canal which comprises Himalayan canal which links the River Ravi in the west with the River Brahmaputra in the cast and the central and south canal. These two canals, i.e. the Himalayan canal and the central and south canal can be linked with pipelines This project provides irrigation to all parts of the country. It prevents droughts and floods. It generates ultimated hydel power. It provides a water course for steamers. Sir, some international experts have described this Garland Canal Project as a bold and historic effort of our times.

6.00 p.M. Sir, the famous engineer, Dr. K. L. Rao, the late Dr. K. L. Rao, gave a proposal for inter-linking Indian rivers, i.e. the Brahmaputra with the Ganga and the Ganga with the Kaveri. It will also prevent floods. So, Sir, I earnestly, I wholeheartedly, I sincerely request the Minister to consider the following points, namely: (1) to release immediately Rs. 50 crores by way of grant to Andhra Pradesh as immediate assistance, a Central team of experts to (2) to send Andhra Pradesh immediately to assess the damage earned

by the floods in Andhra Pradesh, (3) to give immediate clearance for Polavaram project to be constructed On river Godavari, and (4) to consider either the Garland Canal proposed by Mr. Dastur, or the Brahmaputra, the Ganga and the Kaveri inter-linkkig canal proposed by Dr. K. L. Rao.

Sir, let us all forget politics for some time. While solving the national calamities and while considering the national issues let us all unitedly try to make our great motherland a land of heaven. Thank you.

SHRI PAWAN KUMAR BANSAL (Punjab); Mr. Vice-Chairman, Sir, so strange are the ways of nature that if it is the scarcity of water which hits man on, one occasion it is the fury of floods which brings untold sorrow and misery to him on the other. In a vast country as ours, we often have to experience the extremes of nature. For the last three yefcrs it was a severe drought which put pressure on our economy and this time it is the floods which have hit the various parts of the country.

Sir, it was in order to formulate a long-term policy and prepare contingency plans that Shri Rajiv Gandhi carved out a new Ministry of Water Resources and it is heartening to realise that this nascent Ministry has worked in that direction. I was sorry to hear my hon. friend speaking from the other side when the criticised the Central Government for not coming up to his expectations.

I do hope that he is appreciative of the dimensions of the problem, of the pressure that is often put on the Government and regardless of what we otherwise claim for different States when it comes to seeking assistance from the Centre, the Centre is always at the receiving and irrespective of how the Centre mops up the resources to meet the emergent needs of different States.

Sir, in the past a lot has been done in the direction of flood control There was a time when Delhi was often the victim of floods. But the construction of the embankment a few years back served the

[Shri Pawan Kumar Bansal] additional purpose of providing the much-needed outer ring road for Delhi.

Sir, because of the constraint of time I would only refer to the recent agonising experience which the people of Patiala in Punjab had to go through because of the floods. A major breach in the nadi there inundated large parts of Patiala and a vast number of residents of the town were affected thereby. Thousands of people had to be evacuated from the low-lying areas and property worth crores of rupees was damaged. However, the relief provided was not commensurate with the damage. So I will seize this opportunity to impress upon the Government to make a very balanced assessment of the damage there and help the State to meet the loss which has accured to the people. T make this appeal here particularly because presently Punjab is under President's rule and genuinely we can stand up to demand from the Centre assistance and help where it is required.

With these words I thank you for providing me this opportunity but T do earnestly hope that the hon. Minister would consider the case of Patiala for grant of assistance commensurate to damage. Thank you.

SHRIMATI BIJOYA CHAKRAVARTY (Assam): I shall be brief, as brief as possible.

In recent times, in recent sessions. 10 speak something about floods in the form of a shortduration or calling attention discussion, is a ritual. It is because there is no sincere effort on the part of the Central Government to solve this great human problem caused by fbr floods. During floods, it is mostly the poor people, the marginal farmers, who are affected. The rich or the affluent ones have nothing to do with i(. T feel probably my State has remained neglected so far. I come from that cursed land where we are to put up with the curse of floods. But we have not seen any sincere effort or a pragmatic approach on the part of the Central Government to curb this evil.

As we know flood brings destruction in many ways; it eripples the economy completely. Thoigh we see the phenomenon

of Hoods right from Kashmir down to Kanya Kumari but it is a constant feature in case of Assam. From my childhood I have seen ravages of floods in Assam and till now I have been experiencing the prob lems created by floods. Even today there are floods in Assam. Vast areas of land are covered by floods. Here I would not like to give a list of areas damaged by floods in my State; probably it is known to the Government better. But in recent times. Assam has been reeling under three successive floods and till now it is there. ' fMost of the areas in eleven districts of Assam have turned into a sort of lake. It is really a very tragic scene. With great anguish I speak here I myself had to re main in a ferry for eleven days and I saw how the people suffered there. Even till today many people are staying there. making it theirhome. We can imagine the amount of loss and damage caused by these' floods, loss of life, property and other institutions, There is not a single highway left which is not affected by these floods. Then comes the problem of erosion. There is a heavy erosion; it is there in Jorhat, in Dibrugarh, in Lakhimpur, in Sadiva, in Dhuhri, in Guwahati: everywhere. there is erosion. There is erosion in Karimgani and Sil-char also. Tn the Silchar region, the Bark river is eroding like anything. Tn the Brahmaputra valley, the river Brahmaputra is eroding like anything. There is veiry high siltation in the river.

a matter of Urgent Public Importance

Sir. sometime ago, the Brahmaputra Board proposed a project. If this project had materialised, not only floods would have been controlled, but it would also have helped in improving the power situation. There is tremendous hydel potential. If this project had materialised, it would have supplied power not only to Assam but to other parts of the country as well. T want that there should, be a pragmatic approach on the part of the Government in tackling' this problem. Whenever T raise this ques-tion, the hon. Minister says that Government have no funds. How can I believe it when T find that Government Is spending TM crores of rupees on festivals, games and runs? Government is spending crores of rupees on the visits of various VTPs to different parts of the country. When this is the case, how cum T believe

that Government has no money to control floods, to banish this curse once and for all from this country? The problem begs solution even after forty years of Indejpen-dence. The more pitiable condition is that, the most unfortunate part is that, the high-ups in the Government have no time to visit the floodsaffected areas. They have time for other things but they have no time to visit the floodsaffected people. Lakhs and lakhs of people are still reeling under floods. A large number of people are living in abject misery. A number of people are still living on tree-tops. Water is s'ill there in many places.

1 would request the hon. Minister to do something positively and urgently. over, the project proposed by the Brahmaputra Board should be implemented very soon. They can do this if they have the political will and adopt a pragmatic approach. Assam gives oil, gas, tea, timber and jute. But in return, we get nothing. That is why, perhaps, tha per capita income of the Assamese people very low compared with the rest of the country. In sp'te of the various resources they have the people of Assam are suffering like anything. On the top of it, the recurring floods have the people}, more or less beggars. Sir, I shall not take much time. I only want that the; Government should devote more time and They should also energy to this problem. come forward with more) funds. Government should urgently allocate large funds to ease the difficulties of the floodaffected people in the State of Assam. would also once again request the hon. Minister to give administrative and financial sanction to the project proposed Brahmaputra Board so that floods can be controlled in Assam. Thank you.

श्री भंबर लाल पंचार (राजस्थान) : उपसभाध्यक्ष महोदय, देश विडम्बना है कि एक तरफ तो जल की ग्रधिकता के कारण वाहि-वाहि है ग्रीर दूसरी ग्रीर जल के के कारण ब्राहि-ब्राहि मचती है। मैं भारत के उस प्रान्त से झाया हं, जहां बाढ़ के सबंध में तो कोई बात नहीं है । वह तो मझे केवल बचपन में सन् 1942 में ग्रवसर मिला था या ग्रमी के समय 1979 मे जनता गर्वनमेंट कुछ देखने को मिला था . 1979 में राजस्थान की जो हालत हुई, उसका नियंत्रण उस समय की सरकार कर नहीं पाई थी, यह स्थिति बिल्कुल स्पष्ट है।

a matter of Urgent

Public Importance

श्रग्रेजों की सरकार ने जब स्वतन्त्र भारत की सत्ता का हस्तांतरण किया था, तो उस समय भारत को बिल्कल खोखला करके साँपा था। उसके बावज़द भी कांग्रेस सरकार ने सत्ता प्राप्त करने के तरन्त पश्चात इस ग्रोर ध्यान दिया श्रीर नवीन भारत निर्माणकर्ता स्वर्गीय पंडित जवाहर लाल नेहरु ने पंचवर्षीय योजनाम्रों के माध्यम से जल का पृश्र उपयोग हो सके, इस संबंध में कर्यवाही की। हमने देखा कि पंडित जी ने अपने कार्यकाल में विशालकाय बहुद्देशीय बांधों का निर्माण किया । हीराकुड, भाखड़ा-नांगल, तंगभद्रा, जैसे बांधों के माध्यम से देश में कृषि के क्षेत्र में मजबत नींव का निर्माण कराया । श्रीमती इन्दिरा गांधी ने भ्रपने प्रयासों से देश में हरित कांति के मध्यम से खाद्यान्न के मामले में भारत को स्वावलम्बी बनाया । नौजवान प्रधान मंत्री श्री राजीव गांधी इस संबंध में और ग्रधिक प्रयत्नशील हैं एवं उन्होंने राष्ट्रीय जल संसाधन विकास कार्यक्रम को गम्भीरता से हाथ में लिया है। विज्ञान एवं बढ़ती प्रौद्योगिकी का पर्ण उपयोग इस क्षेत्र में वैज्ञानिकों को ग्रनबन्धित कर प्रधान मंत्री जी ने इस कार्य को ग्रौर ग्रधिक गति दी है ग्रौर प्रधान मंत्री जी ने ग्रनमवी एव सक्षम मंत्री श्री बी. शंकरानन्द जी को इस विभाग का कार्यभार सुपूर्व किया है। ग्रतः तीव्र गति से इस छोर ग्रधिक ग्राशा है, लेकिन सरकारी प्रगति की ग्रधिकारियों ग्रंकश लगाने में 훈 1 इस माननीय मंत्री जी से एक निवेदन करना चाहंगा कि जैसे टेलीफोन, रेलवे इत्यादि के संबंध में विकास पत्न जारी किये जाते हैं. तो क्यों नहीं. इस बाढ़ जैसी गंभीर स्थिति से निपटने के लिये जल विकास

श्री भवर लाल पवार]

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पत्र के नाम से जारी कर इस समस्या का समाधान किया जा सकता? क्योंकि हम देखते हैं कि देश में समानान्तर अर्थ व्यवस्था जो दो नम्बर के धन से चल रही है, उसका उपयोग भी किया जा सके ग्राँर देश की इस गंभीर समस्या से भी निपटा जा सके।

इस अवसर पर मैं माननीय मंत्री जी से एक निवेदन और करना चाहंगा कि इस बाद के पानी को कल्टोल करके स्टोर करके जो कि हिन्दुस्तान के अन्य इलाकों में जैसे कि राजस्थान है, वहां पहुंचाया जाये ? सन 1958 में जिल राजस्थान कैनाल का काम जिसका अब इन्दिरा गांधी नहर परियोजना के नाम से नामकरण कर दिया गया है, 30 वर्षों से इतनी कछुछा चाल से काम चल रहा है कि उसका लाभ ग्रभी तक भारत को नहीं मिल पाया है। मैं माननीय मंत्री जी से स्पष्ट रूप से यह निवेदन करना चाहगा कि यह कैनाल अगर समयबद्ध कार्यक्रम के अन्तर्गत पुरी हो हो जाती ग्रौर ग्रव भी ग्रगर शोध परी जाये, तो धाने वाले 25 वर्ष तक परे भारत को राजस्थान ही खाद्यान्न के मामले में स्वावलम्बी बना सकता है। इसलिये इसके लिये अधिक से अधिक धन केन्द्र के द्वारा दिया जा कर इस योजना को पुरा कराया जाये। जैसे कि मैंने परसों ही एक प्रश्न के माध्यम से उठाया था और उसके उत्तर में केवल यह ग्राया और जो राजस्थान सरकार का बर्ल्ड बैंक से इस योजना के संबंध में घन की मांग है, उसके संबंध में क्या प्रगति है और केन्द्र उस मामले में कितना धन वहां से वर्ल्ड बैंक से और दिला सकता है या इस योजना को राज्य योजना से ले करके केन्द्रीय योजना में क्यों नहीं, परिवर्तित कर इस नहर के माध्यम से इस देश के विकास में काफी योगदान क्यों नहीं लिया जा रहा है, इस छोर भी ध्यान दें, तो राजस्थान के साथ-साथ देश का भी भला होगा।

SHRI B. SHANKARANAND: Mr. Vice-Chairman, before I reply to the various issues raised by the hon. Members, I must express my sympathies to those people who have suffered in the floods, who have last their properties, whose property has been damaged and I express my" condolence's to the next of kith and kin of those people who have lost their lives in floods.

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Many Members have spoken of course, with regard to the problems of water resources and their development in general. Some of them have gdvejn realty some relevant suggestions for of the Government in order to consideration control flood or moderate flood. A few of them expressed their unhappine3s over the P.M's visit to the areas where people are affected by flood. They also said why the Minister should visit. But I want to say that Government is and has been all these years always keen and concerned for • ameliorating the conditions of the people who have suffered in flood areas. I have stated, in my main reply in the beginning to the Calling Attention Notice, the details of what action we have taken with regard to Che affected areas. I have given details about the areas affected by floods in various parts of the country, State-wise and district-wise. I would like to inform the House that this year it has been reported that an area of about 16 lakh hectares has been affected and a population of about 8.4 million has suffered. given details about the loss of life and also the cattle I that have perished. I have also said how these things are taken into consideration and how we' have taken precautionary measures in writing to the various Chief Ministers States concerned to take contingency plans and programmes in order to control the flrods. I have also referred to the visits of my predecessor and the Secretary (Water Resources) to Assam. They had held talks and once again say that as far as Assam is concerned, we have extended central loan assistance to Assam towards expenditure on works component of flood protection and antischemes. I repeat that during the period 1974-75 to 1987-88, a central loan assistance of Rs.

161.5 crores has been released to the Government of Assam. For the year 1988-89, an outlay of Rs. 21 crores has been provided and already Rs. 6 crores have been released very recently on 27th July—i.e. last month.

Sir, I do not want to take, up the time of the House because hon. Members nave said many things, especially on relief t'nat we are giving on account of floods aeid it is the complaints of the hon. Members that more amount is given as relief rather than taking measure for flood protection works. It is true, Sir and it has been the practice. Investment in flood protection works started during the First Plan period and substantial provisions were made thereafter in the various State Plans.

In the year 1976, Government of India constituted a National Flood Control Board which was called Rashtriya Barh Ayog and they went into all aspects of floods in the country. They produced a very bulky report" for implementation by the State and Central Governments in 1980. Thely made as many as 207 re-i mmendations largely covering the aspects of effect on development works on encroachments, methodology of flood damage assessment, land use and regulation costs and benefits, planning and implementation financing, maintenance, legislation on flood management and research, education and training. Sir, by the end of the Sixth Plan period about Rs. 1763 crores had been spent on various flood management works, primarily in the state sector. The approved outlay for the. Seventh Plan was Rs. 947.39 crores. About Rs. 550 crores have been spent fill the end of March, 1988. By the tnd of 1986-87, embankments had been constructed over a length of 14,5! I km. with drainage channels running to 28,038 km., affording reasonable protection to 459 towns. About 4,701 villages have also been raised. Some Member said that action should be taken to raise the villages and the towns. I need not go into the details of this, Sir. But, the Planning Commission, I should say, has approved in the Sixth Plan, an outlay of Rs. 1049.10 crores for flood management, grf which the Sfta.tes j and the Union Territories accounted Ifor Rs. 870.10 crores, and Rs. 175 crores were provided in the Central sector. Against this outlay, I should say, the expenditure during the Sixth Plan period was Rs. 787 crores—Rs. 619 crores by the States and Union Territories and Rs. 168 crores in the Central sector.

Sir, the Rashtriya Barh Ayog which went into the detailed aspects of all floods problem assessed that about 32 million hectares out of the total flood-prone area of 40 million hectares, could be provided with reasonable protection. By the end of the Sixth-Plan period, I have the figures to show that about 13 odd million hectares were reported by the State, to have been provided reasonable protection at different leveis of flood intensity. The -Seventh Plan target is 1 million hectares, and the achievement till the end or March, 1987 was reported to be 0.37 million hectares.

I want to inform the House that the provision of embankments and drainage channels are not capable by themselves olf offering absolute protection to any area from flooding. On techno-economic consideration, the approach is based on a study of "flood levels achieved during the last 25 years. It has been found that the development works like road communications, railway lines, housing developments and protection to agricultural farms, often leads to aggravation of flood problems.

It can be seen today in Delhi, Sir. It is common knowledge of all of us that there are human activities by way of construction and other economic activities in the flood-prone areas of Delhi. With the recent heavy rains in Delhi, it was a heavy task for the Delhi Administration to make hard efforts to get these people evacuated. So, when human activities expand and they start work, especially in the low-lying area which is the flood-prone area, naturally the damage is more it is our duty to see how best we can reduce or cut down the damages.

In this connection, I should say, the question of non-structural measures taken by the Government arises. The flood-protection measures are classified in two categories: One is the protective construc-live measures, and the other is the non-constructive measure's. Non-construction protective measures are flood forecasting ;in,r flood warning. I have given in my main reply till now how many flood warning stations we have established and how best we have been able to help the people by warning in time so that the damages with regard to loss of life and property are saved. Last time you are aware, the State from which you come, the flood Iforecast warnings were given and it saved s lot of damage in Andhra Pradesh. Andhrs Pradesh was very appreciative of the work done by the Central Water Commission in this regard.

Before 1 conclude, I should inform the House that in our country there are many projects which have flood moderation components under operation. They are D.V.C. Reservoirs. Maithon Panchet Tilaiya and Konar; and Hirakud dam. Projects having moderation components under construction are Rengali dam on Brahmani river and Chandil dam on the Subernarekha. Projects having flood moderation components which have been proposed are Tipaimukh, Dehang, Subansiri in Brafamaputra and Barak Valleys. I have forgotten to mention the other one-Pagladiya.

I have already given outlays, but I can repeat. Outlays on flood control in the Sixth Plan and the first 3 years of Seventh Plan are: Rs. 786.84 crores and Rs. 552.94 crores respectively. The relief On floods that has been given is much more as can be seen from the figures that I am giving you now. During the Sixth Plan flooj relieli given was to the extent of Rs. 843.90 crores and in the first 3 years of Seventh Plan it was Rs. 996 96 crores. As compared to this, you will be surprised to see that the drought relief was much more. I do not want to go into these aspects, but there is a point whether we can utilise these relief funds

for creating assets which will go a long way to add to the assets of protective measures with regard flood and utilising the flood water to the drought prone areas.

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Before, I conclude I want to say that a Ifew Members expiessed their concern with regard to the Ganga-Cauvery link as was enunciated by Dr. K..L. Rao and the Dastur's Garland Canal scheme. On the floor of this House as well as outside I have expressed my views on inore than one occasion that these aspects were gone into in detail by the experts of the Central Water Commission—their engineers and other engineers in this country. As per Dastur's programme of Garland Canal, I can say Mr. Dastur himself was not an engineer. He was never a water expert. He was just a pilot. Perhaps having flown all over the country) he found that he can suggest something which had absoluctly no relevance to the technical or economic aspect of the project that he suggested. But then during the lanata regime he encouraged to ■submit the report. Many hours of time was spent by the experts to go into his report. Ultimately they found that it is not a report that we can give serious thought to.

With regard to the Ganga-Cauvery Link Project, which was enunciated by Dr. K. L. Rao, with all respect to him, he was a very eminent engineer and he did make use olf the Central Water Commission's engineers to prepare this project in the Commission itself. Ultimately it was found though it was technically feasible, but economically it was not at all feasible because the amount of money that would be involved and the power that it requires to lift the water of the Gangn. to bring down to Cauvery was too much. So. it has been found not at all economically (feasible. With these words, I once again thank the Members who have taken part in the calling attention debate.

SHRI MOTURU HANUMANTHA ' RAO: Regarding Polavaram-----

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SHRI B. SHANKARANAND: I am coming to that. Many Members have suggested about the clearance of the projects which according to them may be true and which have a flood component in those projects. Regarding the clearance of the projects if a separate question is put, perhaps. I will be able to tell in ietail and not in this debate. Thank you very much.

SHRI MOTURU HANUMANTHA RAO: Sir, [asked the hon- Minister to give some facts about the Central aid given to Andhra Pradesh in the last five years and the amount asked by the State Government.

Secondly, Sir, about Polavaram ject even after so many years...

THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY): What do you want about Polavaram?

SHRI MOTURU HANUMANTHA RAO: Excuse me Sir, the question of preventing floods lies in constructing projects. Polavaram project would help a lot in preventing floods in Andhra Pradesh.

SHRI B. SHANKARANAND: 1 do not know.

THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY): Are you making a speech?

SHRI MOTURU HANUMANTHA RAO: I will be brief. I am not going to make a speech. I am only asking a question. Why the Central Water Commis-sion did not sanction or approve of it? In spite of the fact that the State Government was giving all necessary facts asked by the CWC, why it was not cleared? I want clarification on this point.

SHRI B. SHANKARANAND: The question has nothing to do with the floods.

THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY): His point of view was if projects are constructed it would help in preventing ths floods.

SHRI B. SHANKARANAND: I need a separate question and debate on that.

VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY): You can; give a separate question on this.

SHRI NARREDDY THULS1 REDDY. Sir, in the statement very little in mentioned about Andhra Pradesh. That is the first point. This is nothing but partiality towards Andhra Pradesh. This is nothing but step-motherly attitude of the Central Government towards non-Congress (I) States.

THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY): What is your question?

SHRI NARREDDY THULASI REDDY:

1 want an assurance from the hon. Minister regarding immediate grant to Andhra Pradesh and immediately sending Central team to Andhra Pradesh.

Finally, the hon. Minister has said that Mr. Dastur is not an engineer. But the world renowned engineer and intellectual Mr. Buckminister Fuller is reported to have welcomed the proposal of Mr. Dastur. Some mort international experts have also welcomed this proposal. So, once again 1 request the hon. Minister to go through this proposal. .

SHRI B. SHANKARANAND: Sir, I need not repeat what I have already stated earlier. I do not depend on the advice of the foreign engineers'. My own engineers in the Central Water Commission are very competent to give an opinion on that. I have given the opinion of the Central Water Commission engineers who are my advisers.

Regarding sending the team for relief work, unless the State Government writes to us about the damage where is the question of sending the team?

SHR1 B. SHANKARANAND: We have not received.

THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY): He says that the Central Government has not received it.

SHRI MOTURU HANUMANTHA RAO: Sir, my question has not been answered. I wanted to know about the details of aid given to the Government of Andhra Pradesh in the last five years.

THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY): He says that he wants a separate notice for that Then, he is prepared for a discussion.

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THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY): Now, the House stands adjourned and will meet again on Monday the 8th August 1988*; at 11.a.m.

> The House then adjourned at forty-one minutes past six of the clock till eleven of the clock on Monday, the 8th August, 1988.